

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. IA 1292/2020 in C.P.(IB)/162/MB/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- IA 1292/2020 Adesh Kumar Gupta V/s
The Federal Bank Ltd.
IN THE MATTER OF
Royal Hygiene Care Pvt. Ltd.
V/s
The Federal Bank Ltd.**

Section: 54(1), Sec 10 of Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Counsel, Durgaprasad Halwai appeared for the Applicant through VC. Due to paucity of time matter could not be taken up on board. List all these matter on **13.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)